

Plan for setting up of fast Breeder Reactors

446. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) whether Government have drawn up any plan for setting up fast breeder reactors in the country ;

(b) if so, the details thereof ;

(c) whether the programme will call for assistance by other countries both in technical know how and in material ; and

(d) if so, the names of the countries who have assured their help in our programme ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) and (b). Yes, Sir and as a first step a fast breeder test reactor with French collaboration is under construction at Kalpakkam at an estimated cost of Rs. 58.72 crores to provide experience in the design. Construction and operation of plutonium fuelled, sodium cooled fast reactors. The construction of commercial fast breeder reactors could be considered as the next step after sufficient experience is gained in the operation of this fast breeder test reactor.

(c) and (d). On the basis of the experience that would be gained in the construction and operation of the test reactor it is expected that it would be possible to set up further fast breeder reactors without foreign help.

SHRI K.P. SINGH DEO : Our energy requirements are increasing. At the same time the fossil fuels and the non-renewable sources of energy are dwindling very fast. I would like to know in view of the fact that there are inherent economic benefits from these fast breeder reactors in converting liquid thorium into fissionable thorium and adding to the renewable source of energy as well as reducing the dependence on nuclear fuel and recycling of this thorium deposit, What steps is Government going to take or have planned to take for setting up of twelve such reactors which the Chairman of the Atomic Energy Commission Dr. Sethna has said during his lecture on the energy specially of the eighties held under the auspices of the Development Research Group ?

SHRI C.P.N. SINGH : The hon. Member has pointed out the fact about dwindling of our conventional energy and naturally the Government is aware of taking the step towards atomic energy

for integrated power systems. But, as the hon. Member is aware, it is a very costly and difficult process. We have managed with our expertise and our scientists today at this experimental fast breeder reactors have constructed about 85% of the electrical goods and civil works. After the technological experience has been gained we are confident that by the latter half of the 1990s we should be able to put up commercially viable units of larger origin than this experimental reactor.

SHRI K.P. SINGH DEO : Only 3% of the country's energy requirements are met from nuclear energy and it is a cheaper form of energy than the hydel and thermal. Since the Government is trying to achieve self-reliance in the energy sector I would like to know whether there has been a set back in achieving nuclear energy self-reliance in the last three years due to faulty policy of the last Government; is it a fact that 59 scientists have left the country? What steps is Government trying to take to get them back?

SHRI C.P.N. SINGH : The hon. Member has pointed out certain deficiencies that occurred in the last few years. Fortunately the present Government has rectified those problems and we hope to have the best advantages of atomic energy, hydel energy and thermal because there has been a definite impact and the energy position has improved.

SHRI K.P. SINGH DEO : I asked, whether it is a fact that 59 scientists left the country out of frustration and what steps the Government is taking in that regard.

SHRI C.P.N. SINGH : I am not aware of the exact number. I require notice. Some scientists have left.

Meeting of State Public Service Commissions held in New Delhi

488. SHRI KRISHNA PRATAP SINGH:
SHRI B. V. DESAI:

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) whether a meeting of the Chairmen of the State Public Service Commissions was held in New Delhi in November, 1980 to review the existing recruitment procedure.;

(b) the names of the persons who attended the said meeting;

(c) the main recommendations and observations made in the meeting; and

(d) how these recommendations are to be implemented?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI P. VENKATASURBAIAH):

(a) Yes, Sir.

(b) The names of the persons who participated in the meeting are laid on the Table of the house.

(c) and (d). Government have not received the summary of the conclusions reached in the meeting of the Chairmen of State Public Service Commissions held in November, 1980 in New Delhi as yet.

Names of Chairmen and Members of Union and State Public Service Commissions who attended the Conference held on 27th and 29th November, 1980

Sl. No.	Public Service Commission	Chairman	Members
1	Union	Dr. M. L. Shahare	Shri N. S. Saksena Prof. S. Sampath Dr. Haji N.A. Noor Muhammad Prof. B. Behera Smt. R. O. Dhan Shri Jaswant Rai Bansal Shri S. R. Mehta
2	Andhra Pradesh	Shri Y. Sivasankara Reddy	
3	Bihar	Dr. Kumar Bimal Sinha	
4	Gujarat	Shri K. N. Zutshi	
5	Haryana	Shri Balbir Singh Lather	
6	Himachal Pradesh	Maj. Gen. I. C. Katoch	
7	Jammu & Kashmir	Ch. Bharat Bhushan	
8	Kerala	Shri T. M. Savankutty	
9	Madhya Pradesh	Shri N. Sundaram	
10	Maharashtra	Dr. K. G. Deshmukh	
11	Manipur	Shri L. Sobomon (Acting Chairman)	
12	Meghalaya	Dr. O. Lyngdoh	
13	Nagaland	Shri H. S. Butalia	
14	Orissa	Shri N. K. Ray	
15	Punjab	Smt. Santosh Chowdhary	
16	Rajasthan	Shri H. D. Gupta	
17	Tamil Nadu	Maj. Gen. S. P. Mahadevan	
18	Tripura	Shri S. C. Dev, Shri U. R. Dev Burman	
19	Uttar Pradesh	Shri Dilip Kumar Bhattacharya	
20	West Bengal	Shri A. K. Desgupta	

श्री कृष्ण प्रताप सिंह अध्यक्ष महोदय, आश्चर्य की बात है कि नवम्बर में यह बैठक हुई और बैठक की जानकारी सरकार को है, परन्तु उच्च बैठक में क्या निर्णय हुए, अध्यक्ष किस निष्कर्ष पर पहुंचे और उन्होंने क्या सिफारिश की, सरकार को आज तक इस की जानकारी नहीं है। आज भी संघ सेवा आयोग और राज्य के सेवा आयोग में काफी अन्तर है। आज भी क्षेत्रीय भाषाओं को राज्य सेवा आयोगों में प्रश्न नहीं देने के कारण संघ और राज्य सेवा आयोगों के द्वारा जो नियुक्तियां होती हैं उन में देखने को मिलता है कि जो कैम्ब्रिज में या अंग्रेजी पढ़ने वाले लोग हैं, जो ऊंचे घरानों के लोग हैं उन का ही चयन होता है, मध्यम वर्ग के लोग जो उस तरह की शिक्षा अपने लड़कों को नहीं दिला पाते उनके लड़कों की नियुक्तियां आज भी सेवा आयोगों के द्वारा नहीं होती हैं। आज जो परिस्थिति है और ला ऐंड आर्डर की बिगड़ती हुई स्थिति है इस को देखते हुए क्या सरकार इस बात पर कोई विचार कर रही है, यह प्रश्न सरकार के सामने है, या नहीं कि संघ और राज्य सेवा आयोगों के जो मुद्दे हैं उन में कोई परिवर्तन किया जाय ? सरकार अपना इनिशिएटिव कोई इस मामले में लेना चाहती है या नहीं ?

SHRI P. VENKATASUBBAIAH:
The summary of the discussions that were held in the Conference in November, 1980, are yet to be received. The Prime Minister inaugurated the Conference. In the inaugural address, she laid stress with regard to the function and attitude of the Union Public Service Commission as well as the State Public Service Commissions. She emphatically stated in her inaugural address:

"There is a need for commitment to principles conducive to national integration and the principles conducive to achieve great cohesion of the ethnic, religious and linguistic mosaic of our country. She also referred to this."

"The problem of accommodation of the candidates coming from rural areas to the headquarters for interviews and also the need for a sound personnel management system that should be developed in the best interest of the public services."

This has been the inaugural speech of the Prime Minister in which she has laid stress on these points.

With regard to the functioning of the State Public Service Commissions, I may inform the hon. Member that they will not come under the purview of the Central Government. The State Public Service Commissions come under the purview of the State Governments. On several occasions a suggestion has been made and also in the 47th Report of the Estimates Committee that there should be periodical meetings between the UPSC and the State Public Service Commissions so as to exchange views and, if possible, to evolve a strategy of conducting examinations and recruiting people.

The views expressed by the hon. Member with regard to conducting examinations in the regional languages have been noted and they will be conveyed to the State Public Service Commissions. As far as the UPSC is concerned, the hon. Member is aware that the examinations are conducted in all the languages that are listed in the Eighth Schedule of the Constitution.

श्री कृष्ण प्रताप सिंह : माननीय मंत्री जी ने अभी बताया कि प्रधान मंत्री जी ने उस सम्मेलन का उद्घाटन करते हुए अपने क्या विचार व्यक्त किए थे और किन मुद्दों को दर्शाया था। मैं सरकार से स्पष्ट जानकारी प्राप्त करना चाहता हूं क्या सरकार प्रधान मंत्री जी के उस विश्वास के अनुसार लोक सेवा आयोग में कोई परिवर्तन करने जा रही है ? अगर करने जा रही है तो कब तक करने जा रही है ?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) :
जैसा कि हमारे साथी ने आपको बतलाया हमारी तो यही कोशिश हो सकती है कि जो ग्राइडलाइन्स हैं वह उनके सामने रख दें। जिन पर हमने जोर दिया वह कुछ बातें अभी बतलाई गई लेकिन इस पर जोर दिया गया जैसा कि अभी

माननीय सदस्य ने कहा कि कुछ वर्ग के लोगों को ज्यादा मौका मिलता है और दूसरों को नहीं मिलता है—कि जिनको ग्राम तौर से मौका नहीं मिलता है उनकी तरफ ज्यादा ध्यान देना चाहिए और अगर किसी कारण से उस लेवल तक नहीं आ सकते हैं तो उसके लिए किस तरह की कोई एक्स्ट्रा ट्रेनिंग दे सकें या क्या कर सकें—यह सब चीजें भी देखनी चाहिए ।

SHRI B. V. DESAI: A summary of the report has not been received by the Government, according to the answer. I would like to know whether the Government knows that under Art. 320 of the Constitution, in different clauses, it has been enumerated as to how to act so far as Public Service Commissions are concerned. But several Governments are by-passing the Article and they are twisting it so that appointments are made by the State Governments themselves and the Public Service Commissions are being by-passed. In view of this, is the Government going to take any step to see that such executive actions are not taken, by-passing the responsibility of the Public Service Commissions and the recruitment procedure?

SHRI P. VENKATASUBBAIAH: There is always a constant review of this matter. Where the UPSC and the state PSCs have not followed the recruitment rules and the state Governments have resorted to executive orders in the matter of appointments, they are being brought out in the Annual Reports and these Reports are placed on the Table of the House. The State Governments are being reminded, when there has been a deviation, that they should rectify the mistakes.

श्री राजनाथ सोनकर शास्त्री :
मान्यवर, प्रधान मंत्री जी ने और सम्बन्धित मंत्री जी ने संघ लोक सेवा आयोग के बारे में बहुत सी बातें बतलाई । उन्होंने भाषा सम्बन्धी बात भी कही कि उसके सामंजस्य पर भी विचार करेंगे । मैं आपके द्वारा प्रधान मंत्री जी से पूछना चाहता हूँ कि उन्होंने संघ लोक सेवा आयोग के बारे में बहुत अच्छी नीतियाँ बताई हैं लेकिन अभी हमको सूचना मिली है कि संघ लोक सेवा आयोग में

कुछ हरिजनों की ऐसी नियुक्तियाँ की गई हैं जोकि पहले ईसाई थे और उन्होंने नियुक्तियों के लिए हरिजन बनना स्वीकार किया था और उनकी एक सेरिमनी भी मनाई गई ? क्या सरकार के पास ऐसी सूचना है ? मैं स्पष्ट रूप से कहना चाहता हूँ कि जो सवर्ण लोग हैं वे हरिजन बनकर लोक सेवा आयोग की नौकरियाँ प्राप्त करते जा रहे हैं ।

SHRI P. VENKATASUBBAIAH: If there are any such instances brought to the notice of Government, certainly action will be taken.

श्रीमती प्रमिला बण्डवते : अध्यक्ष जी, मेरा सवाल है कि महाराष्ट्र में सब-इंस्पेक्टरों का एप्वाइन्टमेन्ट पब्लिक सर्विस कमीशन के जरिए होना चाहिए, यह निर्देश दिए गए थे लेकिन उसको वापिस लेने का काम सन् 1980 की आज की गवर्नमेन्ट ने किया है । मैं आपके द्वारा मंत्री जी से जानना चाहती हूँ कि होम डिपार्टमेन्ट को अगर इंडेपेन्डेन्ट रखना है तो पब्लिक सर्विस कमीशन के जरिए से यह एप्वाइन्टमेन्ट्स किए जाने चाहिए—इस सम्बन्ध में उस मीटिंग में क्या कोई चर्चा हुई थी ?

SHRI P. VENKATASUBBAIAH: A State Public Service Commission does not come under the purview of the Central Government, as I have already stated. I do not know what instance the Hon. Member is referring to. So far as the UPSC and the Central Government are concerned, there is no such instance.

WRITTEN ANSWERS TO QUESTIONS

Medical Research Centre of Immunology

*442. **SHRI M. RAM GOPAL REDDY:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that a sum of rupees 40 million was sanctioned for establishment of Medical Research Centre of Immunology, and